HIGH COURT OF JUDICATURE AT BOMBAY,
AURANGABAD BENCH

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **High Court of Bombay Bench at Aurangabad** that on **Friday, 29th September 2023 :**

I

The reconstituted Division Bench comprising of the **Hon'ble Shri. Justice Ravindra V. Ghuge and the Hon'ble Shri Justice S.G. Mehare** will take up the extant judicial assignment of the regular Division Bench headed by the **Hon'ble Shri. Justice Ravindra V. Ghuge.**

II

The Single Bench presided over by **the Hon'ble Shri Justice S.G. Mehare** will not be available for judicial work. The urgent mentioning and placing of matters, if any, will be allowed before the Single Bench presided over by the **Hon'ble Shri. Justice Kishore C. Sant.**

High Court, Appellate Side, Bombay.)
Date : 27th September 2023)

By Order

Sd/-
(H. M. Bhosale)
Registrar (Judl-I)